GOVERNMENT OF TELANGANA <u>ABSTRACT</u>

Revenue (DM) Department – Covid-19 – Certain Instructions – Issued – Extension of Instructions – Orders - Issued.

REVENUE (DISASTER MANAGEMENT-II) DEPARTMENT

G.O.Rt.No. 6

Dated: 19-03-2020 Read :-

G.O.Rt.No.4, Revenue (Disaster Management-II) Department, dated: 14.03.2020.

<u>O R D E R</u>:

In the reference read above orders were issued for closure of all Cinema halls, Amusement Parks, Swimming pools, Gymnasiums, Zoo parks, Museums up to 21.03.2020 to contain the spread of COVID-19 virus. Government hereby extend the period of closure up to 31.03.2020.

2. Further it was also directed that, no permission shall be accorded for rallies, public meetings, summer camps, events where large gathering are excepted, like conferences, Workshops, Trade fairs, Cultural events, sports events and Jatharas etc., up to 21.03.2020. Government now hereby direct that no permission shall be given up to 31.03.2020.

3. The period of closure of all sport stadiums and other sports facilities, membership clubs, bars and pubs is extended up to 31.03.2020.

4. The above orders shall be communicated to all concerned.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR CHIEF SECRETARY TO GOVERNMENT

То

The Special Chief Secretary to Government, HM&FW Department The Special Chief Secretary to Government, Revenue, C.T. & Excise Department The Special Chief Secretary to Government , Education Department The Principal Secretary to Government, MA&UD Department The Principal Finance Secretary, The Secretary to Government, PR&RD Department The Principal Secretary to Govt., TR&B Department, The DGP, Telangana, Hyderabad. All the Commissioners of the Police All the District Collectors All the Superintendents of Police Copy to The P.S. to Chief Secretary to Government, The P.S. to Spl. Secretary to Chief Minister

SF/SC

// FORWARDED BY ORDER //

SECTION OFFICER